

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **18.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(IB)/94/CHE/2024  
**NAME OF THE PETITIONER(S)** : State Bank of India  
**NAME OF THE RESPONDENTS** : S Lalitha  
**UNDER SECTION** : Sec 95(1) of IBC, 2016

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**ORDER**

Present: Ld. Counsel Ms. Vaiduriya for the Petitioner.

Heard and perused.

Ld. Counsel for the Petitioner seeks and is granted time to make corrections in the petition.

It is stated that the connected application is coming up for hearing on 23.04.2024.

List this petition along with the connected application on **23.04.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)